

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.77/ BB/17	-	For filing vakalat	Rule 6 of IB	Next Radio Limited Vs Golden Gate Ventires Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

Ravishanker, P
Advocate.

Respondent



ORDER

Shri K. Nikhil, Advocate filed vakalath for petitioner. He requested time to comply the objections. List it finally on 03/11/2017.



Member (T)



Member (J)